

(d) whether Government would procure the material produced by weavers so that they can sustain themselves, if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRIMATI PANABAKA LAKSHMI): (a) and (b) The handloom weavers, apex and primary weavers' cooperative societies in the country, including Uttar Pradesh, have been facing problems due to overdues against debt. In order to waive off their overdue loans, to open the choked credit lines and to provide access to subsidized institutional credit, the Government of India has approved Revival, Reform and Restructuring (RRR) Package for handloom sector. The RRR package aims at waving the overdue loans and interest (100% principal and 25% interest is borne by Government of India and 75% interest and penal interest, if any, is borne by the banks) of eligible handloom cooperative societies and individual weavers as on 31.03.2010, and provides fresh credit with interest subsidy of 3% for 3 years with credit guarantee to the societies and weavers which are being benefited under the RRR package. Under the RRR package, loans of 12 apex, 935 primary cooperative societies and 21620 individual weavers amounting to Rs. 64.52 crore of Uttar Pradesh have been waived off till 28.02.13.

(c) Does not arise.

(d) The Government does not procure handloom products made by weavers except for Government supplies of bed linen, blankets, durries etc. to Railways, Defence and Paramilitary forces through Association of Corporations and Apex Societies of Handlooms (ACASH). However, the Government of India has been facilitating promotion and marketing of handloom products through Marketing and Export Promotion Scheme. Under the scheme, Government of India provides financial assistance to the State Governments and other eligible handloom agencies for organising domestic as well as international marketing events for marketing of the handloom products directly to the general public/buyers/consumers. Besides, Governments also provides Marketing Incentive to handloom cooperatives to promote their marketing/sale of handloom products. Further, some of the States procure handloom products through their apex society/Corporation for distribution of school uniform, sarees and dhotis etc.

NGOs working for welfare of orphans in Assam

1843. SHRIMATI NAZNIN FARUQUE: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) the details of the Non-Governmental Organisations (NGOs) working for the welfare of orphans in Assam;

(b) the financial assistance provided to each of these NGOs during the last three years;

(c) whether some of these NGOs have misappropriated this financial assistance;

(d) if so, the details of such NGOs; and

(e) the action taken against these NGOs?

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH): (a) and (b) Financial assistance is provided to State Governments/Union Territory Administrations for setting up and maintenance of various types of Homes either by themselves or through voluntary organisations under the Integrated Child Protection Scheme (ICPS) for rehabilitation and reintegration of children in difficult circumstances, including orphans, in the country. A statement showing details of NGOs working for the welfare of orphans in Assam and the amount of financial assistance approved for these NGOs under ICPS during the last three years is given in Statement (*See below*).

(c) and (d) No such case has been brought to the notice of this Ministry.

(e) Does not arise.

Statement

Details of Non-Governmental Organisation (NGOs) working for the welfare of orphans in Assam and getting financial assistance under the Integrated Child Protection Scheme

Specialized Adoption Agencies (SAAs)

Sl. No.	Name and Address of the NGO	District (project location)	Grant approved (Rs. in lakhs)		
			2009-10	2010-11	2011-12
1	2	3	4	5	6
1	Matri Mandir, Pub sarania, Near Iskon Temple, Ulubari, Ghy-781007	Kamroop-Metro	Nil	2.59	3.16

1	2	3	4	5	6
2	Indian Council for Child Welfare, Opp. Peace Centre, Near University Peace Centre, Ambari Guwahati 781007, Assam	Kamroop-Metro	4.54	4.79	3.17
3	Nirmala Shishu Bhavan, House No. 68, Ward 7-9, K.R.B.Road, Bharalumukh, Assam	Kamroop-Metro	Nil	2.59	3.17
4	Dewan Mesion, Sonai Road, Silchar-788006, Cachar, Assam	Cachar	Nil	2.59	3.16

NCW concern over security of women

†1844. SHRI BHAGAT SINGH KOSHYARI: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether the National Commission for Women (NCW) has expressed concern over the security of women in the country particularly in context of the recent incident of gang-rape in Delhi;

(b) if so, the details thereof;

(c) whether Government proposes to bring a stringent law in this regard;

(d) if so, the details thereof; and

(e) the steps taken/being taken by Government to prevent such incidents in future?

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH): (a) and (b) Yes, Sir. The National

†Original notice of the question was received in Hindi.